

[9 April, 2003]

RAJYA SABHA

(b) the role of police in violence against women, children and weaker sections?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) No, Sir. As reported by National Crime Records Bureau, on an average, 4 cases of rape per day were committed against SC and ST women in 2001.

(b) 'Police' and 'Police Order' are State subjects as per the Seventh Schedule to the Constitution of India. However, the Ministry of Home Affairs have issued guidelines to the State Governments from time to time to give more focussed attention to improving the administration of the criminal justice system, more particularly, to ensure prevention of crime against SCs, STs, women and other vulnerable sections of society.

#### **Deployment of army near LoC**

2861. SHRI T.S. BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are considering deployment and special recruitment of Army, BSF along the border area of Jammu and Kashmir *i.e.* within 5 kms. of LoC in view of the hardships being faced by the poor villagers especially farmers who are unable to cultivate their land due to cross border firing and militancy; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) and (b) Army have informed that while adequate measures have been taken to thwart Pak designs through deployment of our forces and suitable retaliatory responses, civilians living in close proximity to the Line of Control (LoC) in J&K continue to be subjected to a great deal of hardship and suffering due to Pak firing.

The Army is considering plans to raise Territorial Army battalions through recruitment mainly from border areas in J&K with a view to provide an avenue of occupation and income to the locals, as also to maintain vigil on the border/LoC.